

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 614  
IB-769/ND/2021  
IA/3504/2023, IA/423/2023, IA/603/2023

**IN THE MATTER OF:**

**M/s. Naman Infra Developers Pvt. Ltd**

**...PETITOINER**

**Vs**

**M/s. Sadhna Media Pvt. Ltd.**

**...RESPONDENT**

**Section**

**U/s 7 of IBC, 2016**

**Order delivered on 10.04.2024**  
**HYBRID HEARING (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Financial Creditor**

**:**

**For the RP**

**:Ms. Eshna Kumar, Advocate**

**For the Applicant**

**:Mr. Piyush Beriwal, Sr. SC and Mr. Nikhil Kumar Chaubey, Advs. in IA/3504/2023 & IA/603/2023.**

**For the Respondent/Corporate Debtor**

**:Mr. Pulkit Deora and Ms. Maitreyee Mishra, advocates for Respondent no.2 in IA No.603/2023**

**ORDER**

List the matter on **24.04.2024** alongwith with IAs.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**